

1	2	3	4	5
Gujarat	19.75	6.79	14.91	4.05
Haryana	13.36	2.19	6.39	1.92
Himachal Pradesh	3.8	1.12	1.25	0.24
Jammu and Kashmir	-	-	0.86	0.14
Jharkhand	8.79	0.44	11.50	1.03
Karnataka	27.38	14.9	15.81	6.17
Kerala	0.77	0.57	0.28	0.19
Madhya Pradesh	71.81	13.18	35.85	18.69
Maharashtra	120.06	29.07	87.68	49.88
Manipur	0.08	0.08	-	-
Meghalaya	0.00089	0.00048	0.03	0.00
Mizoram	-	-	-	-
Odisha	18.2	1.68	18.28	7.41
Puducherry	0.09	0.04	-	-
Rajasthan	91.7	29.02	54.18	24.38
Sikkim	0.01	0	0.01	-
Tamil Nadu	14.11	11.85	1.46	0.34
Telangana	9.73	2.21	8.19	3.42
Tripura	0.1276	0.0085	0.0232	0.0072
Uttar Pradesh	68.43	11.52	25.00	3.96
Uttarakhand	2.62	0.62	1.42	0.50
West Bengal	41.33	5.18	23.5	2.8
GRAND TOTAL	573.16	143.07	347.76	137.90

#### Selection of insurer organisations under PMFBY

2564. SHRI PARTAP SINGH BAJWA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the list of all private and public sector banks and other such organisations, enrolled as insurers under the Pradhan Mantri Fasal Bima Yojana (PMFBY);

(b) the criteria to select and vet the organisations listed under PMFBY; and

(c) the manner in which a farmer selects the organisation/insurance company to avail the insurance facility under the PMFBY?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) The Operational Guidelines of the scheme provides criteria for empanelment of insurance companies. The Insurance Companies engaged in agriculture/rural insurance business and having adequate experience, infrastructure, financial strength and operational capabilities are empanelled by the Department of Agriculture and Cooperation and Farmers Welfare (DAC and FW) for implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY). Once Insurance Company has been empanelled by DAC&FW, it is considered as pre-qualified company to bid for the selection of Implementing Agency (IA) to undertake implementation of the crop insurance Scheme/Programme of DAC&FW. However, selection of the company as implementing agency in the State/UT is made by the concerned State/UT Government through bidding process. At present, total 18 companies, which includes all the 5 Public Sector General Insurance Companies and 13 Private Sector General Insurance Companies, have been empanelled for implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country. The list of empanelled general insurance companies is given in the Statement (*See below*).

Loanee farmers availing seasonal agricultural operations loans/Kisan Credit Card loan are compulsorily enrolled for notified crops in notified areas. Non-loanee farmers have to approach the insurance company or its intermediary/agent or to bank/financial institutions or Common Service Centre or directly online on National Crop Insurance Portal.

Further, as per the revised operational guidelines, L1 insurance company undertakes the insurance coverage of loanee as well as non-loanee farmers in respect of the notified crop in the notified area/cluster. However, other empanelled insurance companies, who have participated in the bidding and are keen for enrolment of non-loanee farmers in the area/cluster may also be allowed to enroll non-loanee farmers at L1 premium rates.

#### ***Statement***

##### *List of Insurance Companies empaneled for Crop Insurance Schemes*

###### **Sl.No. Public Sector Insurance Companies**

1. Agriculture Insurance Company of India Ltd.
  2. National Insurance Company Ltd.
  3. New India Assurance Company Ltd.
  4. Oriental Insurance Company Ltd.
  5. United India Insurance Company Ltd.
-

Sl.No	Private Sector Insurance Companies
6.	Bajaj Allianz General Insurance Company Ltd.
7.	Bharti AXA General Insurance Company Ltd.
8.	Cholamandalam MS General Insurance Company Ltd.
9.	Future Generali India Insurance Company Ltd.
10.	HDFC-ERGO General Insurance Company Ltd.
11.	ICICI-Lombard General Insurance Company Ltd.
12.	IFFCO-Tokio General Insurance Company Ltd.
13.	Reliance General Insurance Company Ltd.
14.	SBI General Insurance Company Ltd.
15.	Shriram General Insurance Company Ltd.
16.	Tata-AIG General Insurance Company Ltd.
17.	Universal Sompo General Insurance Company Ltd.
18.	Royal Sundaram General Insurance Company Ltd.

#### **Registration of farmers under e-NAM**

2565. SHRI SYED NASIR HUSSAIN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has any proposal for compulsory registration of all the farmers on electronic National Agriculture Market (e-NAM) platform to sell their produces without any middleman and to increase the number of regulated mandis under e-NAM platform in various States of the country, including West Bengal;

(b) if so, the details thereof and the approximate number of farmers expected to be benefitted by expansion of the programme and if not, the reasons therefor; and

(c) the details of the steps taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (c) No. Sir. It is only the farmers wishing to join e-NAM platform, who need to register themselves on e-NAM portal and can sell their produce on e-NAM platform in any e-NAM mandi of their choice. e-NAM platform promotes better marketing opportunities for the farmers to sell their produce through online, competitive and transparent price discovery system and online payment facility. It also promotes prices commensurate